

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:81
ANSWERED ON:24.02.2003
SCHEMES FOR ANIMAL HUSBANDRY POULTRY AND FISHERIES
DILEEP SANGHANI

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of schemes implemented by the Union Government for animal husbandry, poultry and fisheries during the last three years;
- (b) the funds provided for the purpose, separately during the said period, State-wise;
- (c) whether any subsidy has also been provided by the Union Government for these schemes; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF AGRICULTURE (SHRI AJIT SINGH)

(a)to(d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOKSABHA STARRED QUESTION NO. 81 TO BE ANSWERED ON THE 24TH FEBRUARY, 2003.

The Department of Animal Husbandry and Dairying has implemented number of centrally sponsored and central sector schemes relating to animal husbandry, poultry and fisheries during the last three years. The details of these schemes are annexed (Annexure-I).

Under the centrally sponsored schemes of the Department, the funds are released to the State Governments mainly on the basis of availability of funds, past utilization and viability of the proposals received from them. A statement indicating the state-wise release of fund under these schemes during the last three years is annexed (Annexure-II).

Subsidy is provided under various schemes of the Department relating to animal husbandry and fisheries. The details of these schemes and amount of subsidy are indicated in the Statement annexed (Annexure-III). The Government however, does not provide any subsidy for poultry farming.

Annexure-I

Details of the Schemes implemented during Ninth Five Year Plan

1. National Project on Cattle and Buffalo Breeding Programme
2. National Ram/Buck Production Programme
3. Assistance to States for Integrated Piggery Development
4. Assistance to State Poultry Farms
5. Assistance to States for Fodder Development
6. Assistance to States for Control of Livestock Diseases
7. Creation of Disease Free Zones
8. Central Cattle Development Organization
9. Central Sheep Breeding Farm, Hisar
10. Central Poultry Development Organization
11. Central Fodder Development Organization
12. Directorate of Animal Health
13. Animal Husbandry Extension Programme

14. Project on Animal System
15. Cattle Insurance
16. Preservation and Development of Pack Animals
17. Professional Efficiency Development

18. National Project on Rinderpest Eradication
19. Assistance to States for Improvement / Modernisation of Abattoirs and Carcass Utilisation Centres
20. Integrated Sample Surveys for estimation of production of livestock products
21. Strengthening of AH Division
22. Fishery Survey of India
23. Maintenance of Dredger
24. Fishing Harbours at Major and Minor Ports
25. Development of Freshwater Aquaculture
26. Development of Coastal Marine Fisheries
27. National Welfare of Fishermen
28. Inland Capture Fisheries and
29. Development of Fisheries in Hilly Regions
- 33 Central Institute of Fisheries Nautical and Engineering Training, Kochi
30. Central Institute of Coastal Engineering for Fishery, Bangalore
31. Integrated Fisheries Project, Kochi
32. Fisheries Training and Extension
33. Integrated Coastal Aquaculture
34. Assistance to Coastguards
35. Development of Inland Fisheries Statistics

ANNEXURE-II

STATE-WISE RELEASE OF FUNDS DURING LAST THREE YEARS (RS.IN LAKHS)

S.NO State / UT

YEARS

1999-2000 2000-2001 2001-02

1	Andhra Pradesh	166.85	1505.15	1070.46
2	Arunachal Pr	102.62	269.91	114.00
3	Assam	91.00	44.74	181.94
4	Bihar	159.37	124.45	191.33
5	Chattisgarh	77.50	924.57	
6	Goa	103.85	70.91	51.33
7	Gujarat	1078.94	888.00	599.07
8	Haryana	668.05	585.40	548.70
9	Himachal Pr	695.29	191.34	331.11
10	Jharkhand	2.00	138.95	
11	Jammu & Kashmir	533.25	25.91	156.54
12	Karnataka	1243.41	457.04	536.70
13	Kerala	861.07	670.65	1003.33
14	M.P	271.2	807.30	958.29
15	Maharashtra	967.44	1449.50	922.90
16	Manipur	226.69	169.58	72.67
17	Meghalaya	70.06	271.76	152.56
18	Mizoram	286.49	198.82	352.86
19	Nagaland	347.25	370.58	689.47
20	Orissa	694.32	673.63	380.40
21	Punjab	561.18	566.52	114.09
22	Rajasthan	94.93	277.58	760.34
23	Sikkim	132.61	249.53	342.05
24	Tamil Nadu	1282.93	949.77	1113.52
25	Tripura	344.16	170.54	392.03
26	U.P	557.37	853.41	998.38
27	Uttaranchal	27.07	298.00	
28	West Bengal	640.57	1047.43	1638.47
29	A & N Islands	75.22	101.33	106.44
30	Chandigarh	6.40	6.58	97.65
31	D & N.Haveli	1.00	1.50	1.20
32	Daman & Diu	32.25	74.80	112.25
33	Delhi	30.66	26.31	28.33
34	Lakshadweep	11.92	10.50	13.00
35	Pondicherry	189.35	242.73	135.29

Total 11539.76 13459.77 15528.22

Includes Jharkhand,
Includes Chhattisgarh
Includes Uttaranchal

Annexure III

Details of the subsidy provided under various schemes for animal husbandry, poultry farming and fishery activities during last three years.

1. Assistance to states for control of Animal Disease

Under the Foot & Mouth Disease component of this scheme, subsidy is provided for the cost of vaccine @ 25% by Central Government and 25% by the state Government.

2. Cattle Insurance

Under this scheme subsidy is provided on the insurance premium of cattle @ about 44% of the premium amount.

3. Development of Coastal Marine Fishery

Subsidy is provided on the following components:-

- (a) Motorisation of traditional fishing craft @ Rs. 12000/- for IBM and @ Rs. 10000/- for OBM
- (b) Reimbursement of excise duty on HSD oil @ Rs. 351.75/- per kl. Of HSD
- (c) Purchase of gear box @ Rs. 6000/-

4. Development of Freshwater Aquaculture

The subsidy is provided for the following components:-

- (a) Renovation/Reclamation of ponds @ 20% of the cost limited to Rs. 12,000/- per ha for general category and @ 25% of the cost limited to Rs. 15,000/- per ha for SC/ST
- (b) Cost of fish feed, fish seed, fertilizers, manure etc. @ 20% of the cost upto Rs. 6,000/- per ha for general category and @ 20% of the cost upto Rs. 6,000/- per ha for general category and @ 25% of the cost for SC/ST upto Rs. 7500/- per ha
- (c) Construction of new ponds and tanks in own-land @ 20% of the cost upto Rs. 0.40/- lakh per ha for general category and @ 25% for the cost upto Rs. 0.50/- for SC/ST. For hill States/Districts and NE Region @ 20% of the cost upto Rs. 0.60/- lakh per ha for all farmers and @ 25% of the cost upto Rs. 0.75/- lakh per ha for SC/ST.
- (d) Running water fish culture in hill areas @ 20% of the cost upto Rs. 4000/- for general category and @ 25% of the cost upto Rs. 5000/- for SC/ST.
- (e) Integrated fish farming with piggery, poultry, duckery etc. @ 20% of the cost upto Rs. 16000/- per ha for general category and @ 25% of the cost upto Rs. 20,000/- per ha for SC/ST.

(f) Provision of aerator @ 25% of the cost upto Rs. 12,500/- per set.

(g) Establishment of small freshwater prawn seed hatchery @ 25% of the cost with maximum ceiling of Rs. 1.60% lakh to entrepreneurs only.

(h) Establishment of fish feed units @ 20% of the cost upto Rs. 5.00/- lakh.

5. Integrated Coastal Aquaculture

The subsidy is provided for the following components:-

(a) Development/reclamation of Brackishwater fish farm and first crop input @ 25% of the capital cost or cost of input for the first year upto Rs. 30,000/- per ha.

(b) Establishment of prawn/shrimp seed hatchery @ 10% of cost upto Rs. 1.00 lakh/hatchery.

6. Welfare of fishermen

The subsidy is provided for the following components:-

(a) Construction of houses @ Rs. 40,000/- per dwelling unit.

(b) Saving-cum-relief @ Rs. 600/- per annum per fishermen for marine @ Rs. 450/- per annum per fishermen for inland.

(c) Accidence insurance - Insurance premium is subsidized.